

स्टाकिस्टों को निर्माताओं से असम्बद्ध करना, परमिट-प्रणाली लागू करना और योजना के कार्यान्वयन के लिए आवश्यक प्रशासनिक तंत्र को स्थापना करना है। तदनुसार 17 राज्यों और 3 संघ शासित प्रदेशों ने सोमेंट के सार्वजनिक वितरण के लिए अपनी-अपनी योजना लागू कर दी हैं।

Pruning of Annual Plan 1981-82

2842. SHRI BAL KRISHNA WASNIK: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has taken a decision to prune the 1981-82 annual plans of various States;

(b) if so, the names of States whose annual plans are likely to be pruned or have been pruned; and

(c) the details in this regard and the reasons for taking such action?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). The Planning Commission have requested the State Governments to keep the Annual Plan outlays within the resources available so as to avoid recourse to overdrafts with the Reserve Bank particularly in view of the current price situation. Discussions are currently being held with the Chief Ministers of some of the States having gaps in their resources for the Annual Plan 1981-82 so as to take effective measures to close the current year without any deficit.

Cheating of women by Shri Kashyap

2843. SHRI DHARMBIR SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have gone through the reports published in Hindustan Times, Delhi, dated 25 October, 1981 and 13 November, 1981 about one Mr. P. N. Kashyap, who had cheated a number of women; and

(b) if so, the action taken by the authorities in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Action can be taken by the Delhi Police only when a complaint is lodged with them. Earlier in the year 1976, the Delhi Police had prosecuted him in two such cases.

Government's decision to return sick Units to erstwhile Owners

2844. SHRI TARIQ ANWAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to return sick units to their erstwhile owners as there are no alternative for reviving them; and

(b) what are other measures Government are planning to take to assess the chances of reviving the sick units?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). Revised policy for sick industries was announced by the Government on 6th October, 1981. The salient features of the policy are as bellow:—

(i) The Administrative Ministries in the Central Government will have specific responsibility for prevention and remedial action in relation to sickness in industrial sector within their respective charge. They will have a central role in monitoring sickness and coordinating action for revival and rehabilitation of sick units. In suitable cases they will also establish Standing Committees for major industrial sectors where sickness is widespread.

(ii) The financial institutions will strengthen the monitoring system